N O T I C E

In Partial modification to the Judicial Assignment at the **Principal Seat at Bombay**, which had come into effect from 03.01.2022 (Partially Modified w.e.f. 24.01.2022, 14.02.2022, 28.02.2022, 07.03.2022) it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **14.03.2022 :**

Sr. No.	Present sitting	Assignment	Assignment
1	The Hon'ble Shri Justice **S. S. SHINDE** **AND** The Hon'ble Shri Justice **SARANG V. KOTWAL** **(Court Room No. 43)**	APPELLATE SIDE For admission, hearing and order matters therein : (A) Conviction Appeals as well as connected Appeals against Acquittal and Appeals for enhancement of Sentence wherein accused is in Jail and connected Appeals arising out of same judgment and all Applications therein. (B) Criminal Appeals against conviction wherein the accused are on bail and connected appeals arising out of the same Judgment. (C) All Criminal Appeals against Acquittal (except those assigned to other Court). (D) Criminal Applications and Criminal Writ Petitions in relation to crime against Women and Children up to the year 2015. (E) Criminal Applications and Criminal Writ Petitions in relation to crime under Prevention of Corruption Act up to the year 2015. (F) Criminal Contempt Petitions. (G) All Applications for Leave to Appeal. (H) All Confirmation of Death Sentence Cases with connected Appeals.	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein: (A) All Criminal Contempt Petitions.

2	The Hon'ble Shri Justice **PRASANNA B. VARALE** **AND** The Hon'ble Shri Justice **S. M. MODAK** **(Court Room No. 40)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein: (A) Criminal Writ Petitions / Applications for quashing of FIR, C.R.,Charge Sheet and order directing investigation under section 156(3) of the Cr. P.C. (except those assigned to other Courts). (B) All other Criminal work not assigned to other Courts. (C) Writ Petitions relating to Furlough, Parole, Remission and Commutation of Sentence/Pre-mature release. (D) Preventive Detention Matters. (E) Habeas Corpus Matters and Criminal References. (F) Civil Writ Petitions relating to Judicial Officers and Candidates for the posts of Judicial Officers.	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein: (A) Writ Petitions relating to Judicial Officers and Candidates for the posts of Judicial Officers.
3	The Hon'ble Shri Justice **S. V. GANGAPURWALA** **AND** The Hon'ble Shri Justice **VINAY JOSHI** **(Court Room No. 53)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein: (A) Writ Petitions in indirect tax matters under Central Acts and State Acts (including Excise Duty, Customs Duty and Service tax.) (B) Civil Writ Petitions relating to resettlement of project affected persons. (C) Civil Writ Petitions relating to Caste scrutiny committee cases not assigned to other Courts. (D) Civil Writ Petitions relating to Land Acquisition Act, 1894 and all other matters relating to acquisition and requisition of properties. (E) Civil Writ Petitions relating to Energy and Airports. (F) Civil Writ Petitions relating to Forests.	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein: (A) Writ Petitions in indirect tax matters under Central Acts and State Acts (including Excise Duty, Customs Duty and Service tax.) (B) Writ Petitions relating to resettlement of project affected persons. (C) Writ Petitions relating to Caste scrutiny committee cases not assigned to other Courts. (D) Writ Petitions relating to Land Acquisition Act, 1894 and all other matters relating to acquisition and requisition of properties. (E) Writ Petitions relating to Energy and Airports. (F) Writ Petitions relating to Forests.

4	The Hon'ble Shri Justice **K. R. SHRIRAM** **AND** The Hon'ble Shri. Justice **N. R. BORKAR** **(Court Room No. 13)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein: (A) Appeals, References and Applications in Maharashtra VAT, Sales Tax, Foreign Trade (Regulation and Development) Act, 1992 including FERA, FEMA. (B) Appeals, References and Applications under Indirect Taxes under Central Acts. (C) Writ Petitions, Appeals and References under Direct Tax Laws. (D) Chartered Accountant References.	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein: (A) Appeals, References and Applications in Maharashtra VAT, Sales Tax, Foreign Trade (Regulation and Development) Act, 1992 including FERA, FEMA. (B) Appeals, References and Applications under Indirect Taxes under Central Acts. (C) Writ Petitions, Appeals and References under Direct Tax Laws. (D) Chartered Accountant References.
5	The Hon'ble Shri Justice **N. J. JAMADAR** **(Court Room No. 17 Annex)** **Commercial Division**	**APPELLATE SIDE** ----	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein : (A) Applications under sections 9 and 11 of the Arbitration and Conciliation Act, 1996 up to the year 2019. (B) Admiralty Suits and all applications therein. (C) Company Petitions and Applications (Company matters including Appeals against orders of Company Law Board). (D) Appeals under the Companies Act, except part-heard matters of Other Courts. (E) Official Liquidator's reports (not assigned to any Other Court), misfeasance summons, complaints under the Companies Act. (F) Summary Suits and Undefended Suits. (G) Commercial Disputes of value of Rupees 100 Crores or more.

N O T E S

A) The matters pertaining to Special Court presided over by the **Hon'ble Shri. Justice A. K. Menon** will be taken up on every working Friday, through Video Conferencing.

B) The urgent mentioning and placing of the matters pertaining to the Division Bench headed by the **Hon'ble Shri. Justice S. V. Gangapurwala** is allowed before the Division Bench headed by the **Hon'ble Shri Justice Sunil B. Shukre and vice versa.**

Dated this the 7th day of March 2022

By Order,

Sd/-
(Sachin B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.